

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4<sup>th</sup> Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923**

Petition No. 224/2012

Date: 30.7.2013

To,  
North East Transmission Company Ltd.,  
Corp. Office: 1st Floor, Ambience Corporate Tower,  
Ambience Mall, Ambience Island,  
NH-8, Near Toll Plaza,  
Gurgaon-122001

Subject: Determination of transmission tariff for **Asset-I**: 400 KV D/C Pallatana-Silchar (twin) moose conductor transmission line, **Asset-II**: 400 KV D/C Silchar-Byrnihat Twin Moose conductor transmission line- 210 KM and **Asset-III**: 400 KV D/C Byrnihat-Bogaigaon Twin Moose conductor transmission line- 204 KM

Sir,

I am directed to refer to your above mentioned petition, and to request you to furnish Auditor's certificate indicating the expenditure incurred or to be incurred up to Anticipated/Actual DOCO and year wise detail of additional capital expenditure incurred or to be incurred for Asset-2 and Asset-3 on affidavit, with an advance copy to the respondents/beneficiaries, latest by 2.9.2013.

Yours faithfully,

(P. K. Sinha)  
Asst. Chief (Legal)